COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NOs. 470 & 471 OF 2017 IN DFR NO. 1787 OF 2017

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Dr. Bharat Jhunjunwala Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Ray

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

<u>ORDER</u>

Learned counsel for the respondents seek two weeks time to file reply to the application for condonation of delay and on the maintainability of the appeal. They may file the same on or before 07.09.2017 after serving copy on the other side. Rejoinder, if any, may be filed within ten days thereafter.

List the matter on <u>20.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson